

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District and Sessions Judges – ORDERS - ISSUED.

ROC.NO.1499/2024-B.SPL.

NOTIFICATION NO.250–B.SPL.

DATED: 19.04.2024

READ:

The High Court is pleased to pass the following Transfers and Postings of District Judges:-

The District and Sessions Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post **and also the post(s) for which they have been holding in full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. S.SREEVANI, I Additional District and Sessions Judge, Karimnagar.	Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Secunderabad-cum-XX Additional C.J., City Civil Court, Secunderabad (Post kept vacant)	Prl. District and Sessions Judge, Karimnagar.	Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.

2.	SRI B.THIRUPATHI, I Additional District and Sessions Judge, Nalgonda.	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at <i>Kukatpally</i> . (Vice Sri K.Kalyan Chakravarthy transferred)	Sri G.Sampurna Anand	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at <i>Kushaiguda</i> .
3.	SRI T.NARSI REDDY, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Ranga Reddy District at L.B.Nagar.	Chairman, Telangana State Wakf Tribunal, Hyderabad. (Vice B.Suresh transferred)	N. Santhosh Kumar	Chief Judge, City Civil Court, Hyderabad.
4.	SRI B.R.MADHUSUDHAN RAO, Prl. District and Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	Registrar (Administration), High Court for the State of Telangana	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at <i>Kushaiguda</i>	Registrar (Judicial-I) High Court for the State of Telangana
5.	SRI K.KALYAN CHAKRAVARTHY, III Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	I Additional District and Sessions Judge, <i>Mahabubnagar</i> (Post kept vacant)	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at <i>Kushaiguda</i> .	Prl. District & Sessions Judge, Mahaboobnagar.
6.	SMT. KOKA RADHA DEVI, Prl. District and Sessions Judge, Warangal.	Chairman, Industrial Tribunal-I, Hyderabad	I Additional District and Sessions Judge, Warangal at Hanamkonda	Sri G.V. Subramanyam, on the after noon of 30/04/2024.

7.	SRI JEEVAN KUMAR, I Additional Chief Judge, City Civil Court, Secunderabad.	II Additional District and Sessions Judge- cum- I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal- Malkajgiri District <i>at Medchal</i> <i>(Vice Sri D.Venkatesh transferred)</i>	XXVII Addl. Chief Judge, City Civil Court, Secunderabad	I Additional District and Sessions Judge- cum-Metropolitan Sessions Judge- cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal- Malkajgiri District <i>at Kushaiguda</i>
8.	DR. SUNNAM SRINIVAS REDDY, II Addl. Chief Judge, City Civil Court, Hyderabad.	Principal District and Sessions Judge, <i>Vikarabad</i> (vice Sri K.Sudarshan transferred)	Chief Judge, City Civil Court, Hyderabad.	I-Addl. District & Sessions Judge- cum-Spl.Sessions Judge for fast tracking the cases relating to Attrocities against Women, Vikarabad.
9.	SMT. N. ROJA RAMANI, Judge, I Addl. Family Court - cum - XIV Additional Metropolitan Sessions Judge, Hyderabad.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, <i>Nalgonda</i> . <i>(vice G. Sampurna Anand transferred)</i>	Judge, Prl. Family Court, City Civil Court, Hyderabad.	Sri G. Sampurna Anand
10.	SMT. V. SARADA DEVI, Judge, II Addl. Family Court-cum-XV Additional Metropolitan Sessions Judge, Hyderabad.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, <i>Mahabubnagar</i> . (Vice Smt. Rachapudi Sreedevi transferred)	Judge, Prl. Family Court, City Civil Court, Hyderabad.	Smt. Rachapudi Sreedevi

After assuming charge, the officer shall take charge of the post of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, *Mahabubnagar* and will be in full additional charge of the said post until further orders.

11.	SMT. K. JAYANTHI, Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	I Additional District and Sessions Judge, <i>Sangareddy.</i> (vice Sri G.Sudarshan transferred)	XII Additional Chief Judge, City Civil Court, Secunderabad.	II Additional District and Sessions Judge, <i>Sangareddy.</i>
12.	SMT. S. SARITHA, X Addl. Chief Judge, City Civil Court, Hyderabad.	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad. (vice Smt. K.Jayanthi transferred)	XI Additional Chief Judge, City Civil Court, Hyderabad.	XII Additional Chief Judge, City Civil Court, Secunderabad.
13.	SMT. V.B.NIRMALA GEETHAMBA, Chief Judge, City Small Causes Court, Hyderabad.	Principal District and Sessions Judge, <i>Warangal at Hanumakonda.</i> (vice Smt. Koka Radha Devi transferred)	Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>
After assuming charge the officer shall also take charge of the post of Chairman, Co-operative Tribunal, Warangal at Hanumakonda from I Additional District & Sessions Judge, Warangal at Hanumakonda and will be full additional charge of the said post, until further orders.				
14.	SMT. K.SAI RAMA DEVI, Chairperson, Telangana Value Added Tax Appellate Tribunal, Hyderabad.	Principal District and Sessions Judge, Siddipet (Vice Sri T.Raghuram transferred)	Presiding Officer, Labour Court-I, Hyderabad.	Principal District and Sessions Judge, Rajanna Sircilla
After assuming charge the officer is placed as full additional charge of the post of I Additional District & Sessions Judge, Siddipet until further orders.				
15.	SRI B.SURESH, Chairman, Telangana State Wakf Tribunal, Hyderabad.	Metropolitan Sessions Judge, Hyderabad. (Vice Smt S.Premavathi transferred)	Chief Judge, City Civil Court, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
16.	SRI S.GOVERDHAN REDDY, District Judge now working as Member Secretary, Telangana State Legal Services Authority, Hyderabad.	Principal District and Sessions Judge-cum- Chairman, Land Reforms Appellate Tribunal, <i>Suryapet.</i> (vice Sri G.Raja Gopal transferred)	Registrar General, High Court for the State of Telangana	Principal District and Sessions Judge, Nalgonda
17.	DR.CH.V.R.R.VARA PRASAD,	Principal District and Sessions Judge,	Special Judge for trial of Offences under the	I Additional District and Sessions Judge,

	Principal District & Sessions Judge, Adilabad.	<i>Kamareddy.</i> (vice Smt. S.N.Sreedevi transferred)	SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.	<i>Kamareddy.</i>
18.	DR. T.RAGHURAM, Principal District & Sessions Judge, Siddipet.	Prl. Special Judge for trial of CBI Cases, Hyderabad. (vice Sri CH.Ramesh Babu transferred)	Principal District and Sessions Judge, Rajanna Sircilla	Sri CH.Ramesh Babu
After assuming charge, the officer will be full additional charge of the posts of II & III Additional Special Judge for trial of CBI Cases, Hyderabad, until further orders.				
19.	SRI K.MURALI MOHAN, I Additional District and Sessions Judge, Siddipet.	IX Additional Chief Judge, City Civil Court, Hyderabad (Sri Bakaraju Srinivasa Rao Transferred)	Principal District and Sessions Judge, Rajanna Sircilla	Sri Bakaraju Srinivasa Rao
20.	SRI D.VENKATESH, II Additional District and Sessions Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajgiri District at Medchal.	I Additional District and Sessions Judge, <i>Karimnagar.</i> (vice Smt. S.Sreevani transferred)	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District <i>at Kushaiguda</i>	Principal District and Sessions Judge, Karimnagar
21.	SRI K.SUDARSHAN, Principal District & Sessions Judge, Vikarabad.	Presiding Officer, Labour Court-II, Hyderabad (post kept vacant)	I-Addl. District & Sessions Judge-cum-Spl.Sessions Judge for fast tracking the cases relating to Attrocities against Women, Vikarabad.	Presiding Officer, Labour Court-I, Hyderabad
22.	SRI Y.SATHYENDRA, Chairman, Cooperative Tribunal, Warangal at Hanumakonda.	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy	I Additional District and Sessions Judge, <i>Warangal at Hanumakonda.</i>	Smt. C.Ratna Padmavathi

		District at <i>L.B. Nagar</i> . (vice Smt. C.Ratna Padmavathi transferred)		
23.	SRI NANDIKONDA NARSING RAO, Registrar(Infrastructure), High Court for the State of Telangana, Hyderabad	Chief Judge, City Small Causes Court, Hyderabad (Vice Smt. V.B.Nirmala Geethamba transferred)	Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad	Chief Judge, City Civil Court, Hyderabad
24.	SRI V.BALA BHASKAR RAO Registrar(Administration), High Court for the State of Telangana, Hyderabad	Principal District and Sessions Judge -cum- Family Court, Medchal- Malkajgiri District at <i>Kushaiguda</i> (Vice Sri B.R.Madhusudhan Rao Transferred)	Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad	I Additional District and Sessions Judge- cum-Metropolitan Sessions Judge- cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal- Malkajgiri District at <i>Kushaiguda</i>
25.	SRI K.PRABHAKAR RAO, Principal District & Sessions Judge, Sangareddy	Principal District & Sessions Judge, Adilabad (Vice Sri Ch.V.R.R.Varaprasad transferred)	II Additional District and Sessions Judge, <i>Sangareddy</i>	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.
26.	SRI CH.PANCHAKSHARI, Judge, Additional Family Court, Rangareddy District at <i>L.B. Nagar</i>	Member Secretary, Telangana State Legal Services Authority, Hyderabad.	Judge, Family Court, Rangareddy District at <i>L.B.Nagar</i> .	Registrar General High Court for the State of Telangana
27.	SRI CH.RAMESH BABU, Prl. Special Judge for trial of CBI Cases, Hyderabad	Principal District & Sessions Judge, Hanumakonda	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.	Chairperson, Land Reforms Appellate Tribunal -cum- I

		(vacancy arose due to retirement of Sri M.Krishnamurthy, on 30/04/2024 A.N)		Additional District and Sessions Judge, <i>Hanumakonda</i> .
28.	SMT. G.BHAVANI CHANDRA, Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at <i>L.B. Nagar</i>	Principal District & Sessions Judge, Sangareddy (Vice Sri K.Prabhakar Rao transferred)	Smt. C.Ratna Padmavathi	II Additional District and Sessions Judge, <i>Sangareddy</i> .
29.	SMT. M.SHYAM SREE I Additional District and Sessions Judge, Bhadradi Kothagudem	I Additional District and Sessions Judge, <i>Suryapet</i> (Vice MS.N.Amaravathi transferred)	Principal District and Sessions Judge, Bhadradi Kothagudem	Principal District and Sessions Judge, Nalgonda
30.	MS. N.AMARAVATHI I Additional District and Sessions Judge, <i>Suryapet</i>	X Additional Chief Judge, City Civil Court, Hyderabad. (Vice Smt. S.Saritha transferred)	Principal District and Sessions Judge, Nalgonda	XI Additional Chief Judge, City Civil Court, Hyderabad.
31.	SMT. K.MARUTHI DEVI I Additional District and Sessions Judge, <i>Yadadri Bhongir</i>	Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad (Vice Smt. N.Roja Ramani transferred)	Principal District and Sessions Judge, Yadadri Bhongir	Judge, Prl. Family Court, City Civil Court, Hyderabad.
The Principal District and Sessions Judge, Yadadri Bhongir, shall be full additional charge of the post of I Additional District and Sessions Judge, Yadadri Bhongir, until further orders.				
32.	SMT. Y.PADMA, Special Sessions Judge for fast tracking the cases relating to atrocities	II Additional Chief Judge, City Civil Court, Hyderabad (Vice Dr. Sunnam	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II	Chief Judge, City Civil Court, Hyderabad

	against Women-cum-IV Additional District and Sessions Judge, <i>Mahabubnagar</i>	Srinivas Reddy transferred)	Additional District and Sessions Judge, <i>Mahabubnagar</i> .	
33.	SMT. P.ANNIE ROSE CHRISTIAN I Additional District and Sessions Judge, <i>Jogulamba Gadwal</i> .	Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, Hyderabad (Vice Smt. V.Sharada Devi transferred)	Principal District and Sessions Judge, <i>Jogulamba Gadwal</i>	Judge, Prl. Family Court, City Civil Court, Hyderabad.
The Principal District and Sessions Judge, <i>Jogulamba Gadwal</i> , shall be full additional charge of the post of I Additional District and Sessions Judge, <i>Jogulamba Gadwal</i> , until further orders.				
34.	SMT S.PREMAVATHI, Metropolitan Sessions Judge, Hyderabad.	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad (Vice Smt. K.Sai Rama Devi transferred)	I Additional Metropolitan Sessions Judge, Hyderabad	Presiding Officer, Labour Court-I, Hyderabad.
35.	SMT. S.N.SREEDEVI Principal District and Sessions Judge, <i>Kamareddy</i> .	Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad. (Post kept vacant)	I Additional District and Sessions Judge, <i>Kamareddy</i>	Director, Telangana State Judicial Academy, Secunderabad.
After assuming charge, the officer shall take charge of the posts of Additional Director and Senior Faculty Member –I, Telangana State Judicial Academy, Secunderabad from the Director, Telangana State Judicial Academy, Secunderabad and will be full additional charge of the said posts until further orders.				
36.	B.S.JAGJEEVAN KUMAR Principal District and Sessions Judge, <i>Khammam</i> .	Chairperson, Co-Operative Appellate Tribunal, Hyderabad (Post kept vacant)	I Additional District and Sessions Judge, <i>Khammam</i>	Presiding Officer, Labour Court-I, Hyderabad.
37.	SRI G.RAJA GOPAL Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, <i>Suryapet</i> .	Principal District and Sessions Judge, <i>Khammam</i> . (Vice B.S.Jagjeevan Kumar transferred)	Principal District and Sessions Judge, <i>Nalgonda</i>	I Additional District and Sessions Judge, <i>Khammam</i>

38.	SRI N.SANTHOSH KUMAR IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at <i>L.B.Nagar</i> .	Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Ranga Reddy District at L.B.Nagar. (Vice Sri T.Narsi Reddy transferred)	Smt. J.Kavitha	Sri T.Narsi Reddy
39.	SRI G.SUDARSHAN I Additional District and Sessions Judge, <i>Sangareddy</i> .	Judge, Additional Family Court, Rangareddy District at <i>L.B. Nagar</i> (Vice Ch.Panchakshari transferred)	II Additional District and Sessions Judge, <i>Sangareddy</i> .	Judge, Family Court, Rangareddy District at <i>L.B.Nagar</i> .
40.	SRI M.SRINIVAS (Revoked from suspension), the then II Additional District & Sessions Judge (FTC), Mancherial	VI Additional District and Sessions Judge, <i>Sathupally</i> (Post kept vacant)	--	I Additional District and Sessions Judge, <i>Khammam</i> .
41.	SMT. J.KAVITHA, Special Judge for trial of cases under the Essential Commodities Act, 1981-cum-III Additional Metropolitan Sessions Judge, Hyderabad-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad	IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at <i>L.B.Nagar</i> (Vice Sri N.Santhosh Kumar transferred)	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.	Sri N.Santhosh Kumar
The Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad, shall be full additional charge of Special Judge for trial of cases under the Essential Commodities Act, 1981-cum-III Additional Metropolitan Sessions Judge, Hyderabad-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad, until further orders.				
42.	SRI A.VEERIAIAH III Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Chief Judge, City Civil Court, Secunderabad. (Vice Sri J. Jeevan Kumar transferred)	Sri Bakaraju Srinivasa Rao	XXVII Addl. Chief Judge, City Civil Court, Secunderabad

43.	Sri Bakaraju Srinivasa Rao, IX Additional Chief Judge, City Civil Court, Hyderabad.	III Additional Chief Judge, City Civil Court, Hyderabad. (vice Sri A. Veeraiah, transferred)	Sri K.Murali Mohan	Sri A. Veeraiah
44.	Smt. J. Maithreyi, I Additional Special Judge for trial of CBI Cases, Hyderabad.	Spl. Judge for trial of cases under Economic Offences -cum- VIII Additional Metropolitan Sessions Judge -cum- XXII Additional Chief Judge, City Civil Court, Hyderabad. (Post Kept vacant)	--	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.
After assuming charge, the officer will be full additional charge of the post of I Additional Special Judge for trial of CBI Cases, Hyderabad until further orders.				
45.	SRI G.SAMPURNA ANAND, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, <i>Nalgonda</i> .	I Additional District and Sessions Judge, <i>Nalgonda</i> (Vice Sri B.Thirupathi transferred)	Smt. N.Roja Ramani	Sri B.Thirupathi
46.	SMT. C. RATNA PADMAVATHI, III-Addl. District & Sessions Judge-cum-III.Addl. Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court- cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District <i>at L.B. Nagar</i> (Vice Smt G. Bhavani Chandra Transferred)	Sri Y.Sathyendra	Smt G. Bhavani Chandra

47.	SMT. RACHAPUDI SREEDEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar (Post kept vacant)	Smt. V.Sarada Devi	The officer shall assume charge of her new posting to which she is holding full additional charge
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The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders which ever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings at least once in week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE:
1. All the officers except the Officer at Sl.No.27 shall get themselves relieved from their present posts and join in their new posts on or before 01.05.2024 without fail.
 2. The officer at Sl.No.27 shall get relieved from the present post on 01.05.2024 and join the place of posting and the officer at Sl.No.6 shall relieve herself from the present post and take charge of her new post on the afternoon 30.04.2024 from Sri G.V.Subramanyam.
 3. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 4. The officer(s) at Sl.Nos.19 to 22, are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their request.
 5. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
 6. The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.

**REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)**

To

1. The officers and in-charge officers concerned.

2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad

12. **THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

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|---------------------------|------------------------------|---------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem-Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.

14. **THE SECTION OFFICERS :**

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| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P. Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ **Spare...**